

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 331/SM/2013

Subject : Non-compliance of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of transmission license and other related matters) Regulations, 2009.

Date of hearing : 13.3.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Respondents : Raichur Sholapur Transmission Company Limited and others.

Parties present : Shri G. Sai Kumar, Advocate, RSTCL
Shri Raheel Kohli, Advocate, RSTCL
Shri Birender Singh, RSTCL
Ms. Anjali Chandra, CEA
Shri A.K. Vaish, Powergrid

Record of Proceedings

Learned counsel for the respondents placed on record the progress report of the works relating to 765 kV S/C Raichur-Sholapur transmission line and submitted that despite the adverse situations and odd climatic conditions, the respondent completed almost 95% of the tower erection and 55% of the stringing. He further submitted that the work at site was affected due to adverse weather conditions and heavy rains during the period from 25.2.2014 to 28.2.2014. However, the work is expected to be completed by end of March 2014.

2. Learned counsel for the respondents submitted that the respondent has deployed 6 TSE machines and 3 manual gangs for execution of work. He further submitted that tower erection would be completed in next two days.

3. The representative of Central Electricity Authority submitted that the main concern is with regard to the pile foundation and towers to be erected which would take time. The transmission line may not be commissioned even after the work is completed by end of March 2014.

4. The Commission directed the petitioner to file the progress report regarding the transmission line, on affidavit by 3.4.2014.

5. The Commission directed to list the petition on 15.4.2014 for further direction.

6. The Commission directed the representatives of CEA and PGCIL to be present on the next date of hearing to assist the Commission.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**